

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1395
ANSWERED ON:22.08.2007
SAFETY NORMS FOR NUCLEAR PLANTS
Bose Shri Subrata

Will the Minister of ATOMIC ENERGY be pleased to state:

- [a] the safety norms laid down for our nuclear plants;
- [b] whether these norms are adequate;
- [c] if not, the reasons therefor;
- [d] whether the Government proposes to establish an independent Nuclear Plant Monitoring System for the safety of Nuclear Plants;
- [e] if so, the details thereof;
- [f] whether the Government proposes to replace the obsolete reactors; and
- [g] if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN)

(a) The Atomic Energy Regulatory Board (AERB) has been entrusted with the task of laying down safety norms for our nuclear plants. The AERB has issued Safety Codes for Siting, Design, Quality Assurance and Operation of these plants. These codes are supported by Safety Guides which provide guidance on meeting the Requirements of the Codes. A number of safety guides dealing with various aspects of the Requirements of the Codes have also been issued by the AERB. These codes and guides are updated periodically based on operating experience of nuclear power plants nationally and internationally. This ensures continuous enhancement of safety of our atomic power plants.

(b) Yes, Sir.

(c) Does not arise.

(d) & (e) No, Sir. The Government, in 1983, constituted the Atomic Energy & Regulatory Board (AERB) to carry out the regulatory and safety functions for all nuclear energy related activities in the country which includes the nuclear power plants. The AERB is carrying out these functions in an effective and independent manner.

(f) No, Sir. There are no reactors in India which can be called obsolete.

(g) Does not arise.